

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : The 13th March, 2026

No. 249 A: The District and Additional Sessions Judge rank officers, named in column no.2 of the table given below are hereby transferred and posted as District and Additional Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names:-

Sl. No.	Name of the Officers with designation and present place of posting with Judgeship	(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed (c) Name of the Judgeship in which posted on transfer
1	2	3
1.	Sri Dushyant Kumar, Registrar (Court and Case Management), Patna High Court, Patna.	a) District and Additional Sessions Judge b) Rosera c) Samastipur
2.	Sri Vivekanand Prasad, District and Additional Sessions Judge, West Champaran at Bettiah.	a) District and Additional Sessions Judge b) Danapur c) Patna
3.	Sri Anand Bhushan, Deputy Director, Bihar Judicial Academy, Patna.	a) District and Additional Sessions Judge b) Gopalganj c) Gopalganj

By order of the High Court,
Sd/- P.K.Malik
Registrar General

Memo No. 22278 - 22300...../A.D. Apptt., Dated, Patna the 13th March, 2026.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Principal District & Sessions Judge / Samastipur / Patna / Gopalganj / West Champaran at Bettiah / Sri Dushyant Kumar, Registrar (Court and Case Management), Patna High Court, Patna / I/c Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Section Officer-I/c, A.D. Misc., Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna /

Senior Programmer, Patna High Court, Patna for information [**and communication to the officer concerned**].

(The Officer at Sl. No. 1 is directed to make over charge of his present office after obtaining the necessary permission of Hon'ble the Chief Justice, Patna High Court, Patna to join his new assignment.)

(The officer at Sl. No. 2 is directed to make over charge of his present office in such a way that he joins his new assignment till 31st March, 2026 and the officer at Sl. No. 3 may be directed to join his new assignment within 21 days from receipt of the Court's Notification.)

**[-] For Director, BJA, Patna &
Principal District and Sessions Judges concerned.**

By order of the High Court,


Registrar General